

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3136
ANSWERED ON:31.07.2014
NON-PAYMENT OF WAGES UNDER MGNREGS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether workers who have worked under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in villages in Jalore region are not paid wages in the absence of budgetary allocation;
- (b) if so, the details thereof; and
- (c) the number of panchayats in Jalore region wherein works were done under MGNREGS during 2012-13 and payment of wages to workers is outstanding?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) & (b) Due to the financial limits imposed under the Vote on Account 2014-15 of the Central Government, the 1st tranche of Central share of Programme funds could not be released in full to the States/UTs including Rajasthan under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the Financial Year (FY) 2014-15. Once the full budget is made available to the Ministry, further funds would be released to the States/UTs including Rajasthan on the basis of agreed to labour demand and utilisation of available Programme funds.
- (c) As per the information submitted by the Government of Rajasthan, wage payments of Rs. 93129/- to the MGNREGA workers in one Panchayat i.e. Kenya GP of Chitalwana Block in Jalore Region are pending for the works done during 2012-13. The State Government has assured that the payment will be made within 15 days.